Annexure-2

Name of the corporate debtor: M/s Sudalagunta Sugars Limited; Date of commencement of CIRP: 10/04/2023: List of creditors as on:24/04/2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in₹)

| Sl. | Name | Details of | | Details of claim admitted | | | | | Amount of | Amount | Amount of | | |
|-----|--------|----------------|---------|---------------------------|----------|-----------|---------|-------------|------------|------------|-----------|-------------|--------|
| No. | of | claim received | | | | | | | contingent | of any | claim not | claim | if any |
| | credit | Date of | Amount | Amount | Nature | Amount | Whether | % of voting | claim | mutual | admitted | under | |
| | ors | receipt | claimed | of claim | of claim | covered | related | share in | | dues, that | | verificatio | |
| | | • | | admitted | | by | party? | CoC | | may be | | n | |
| | | | | | | guarantee | 1 0 | | | set-off | | | |

NIL